

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER :** TCP/32/2016

**NAME OF THE PETITIONER(S) :** K.R.Reshma Sawni

**NAME OF THE RESPONDENT(S) :** Varnam Printing Inks P Ltd and 5 others

**UNDER SECTION :** 397/398

<b>S.No. NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

HARI SHANKAR MANI  
SANDEEP KUMAR

Counsel for Petitioner



B. ULLA S. VELA

Counsel for R1 to R3



SIDDARTH H

Counsel for R4



**ORDER**

Shri Sandeep Kumar, counsel representing senior counsel for petitioner present.

Counsel representing R1 to R3 and counsel for R4 are present. Representing counsel for petitioner sought time for submitting arguments. Put up on **10.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K.Anantha Padmanabha Swamy)  
Member (Judicial)

